

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPANY APPEAL (AT) NO.214 OF 2018

In the matter of:

B. Subha Reddy

Appellant

Vs

S.S. Organics Ltd & Ors

Respondents

Ms Purti Marwah Gupta, Ms Adya Shree Dutta and Ms Twisha Issar,
Advocates for the appellant.

Ms Pooja M Saigal, Mr.Amit Kumar Yadav, Advocates for R1 and R2.

With

COMPANY APPEAL (AT) NO.344 OF 2018

In the matter of:

B. Subha Reddy

Appellant

Vs

S.S. Organics Ltd & Ors

Respondents

Mr. Ankit Sharma, Ms Henna George, Advocates for the appellant.

Ms Pooja M Saigal, Mr.Amit Kumar Yadav, Advocates for R1 and R2.

ORDER

10.01.2020- Heard learned counsel for the appellant in Company Appeal (AT) No.214 of 2018 in part. Hearing remained inconclusive. Let the appeals be fixed for hearing on **17.1.2020**.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Bm/nn